

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

STARRED QUESTION NO:209  
ANSWERED ON:08.12.2011  
ADULTERATED FUEL IN RAILWAYS  
Shivanagouda Shri Shivaramagouda

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether some instances of use of adulterated fuel and pilferage of fuel in the Railways were reported recently;
- (b) if so, the details thereof, during the last three years and the current year, year-wise;
- (c) the details of losses caused therefrom, year-wise;
- (d) whether the Railways have conducted any investigation in this regard;
- (e) if so, the details and the outcome thereof including the action taken by the Railways against the persons found guilty; and
- (f) the steps being taken by the Railways to prevent such incidents in future?

**Answer**

MINISTRY OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DINESH TRVEDI)

(a)to(f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a)TO(f) OF STARRED QUESTION NO. 209 BY SHRI SHIVARAMA GOUDA TO BE ANSWERED IN LOK SABHA ON 08.12.2011 REGARDING ADULTERATED FUEL IN RAILWAYS.

(a)and(b): No, Madam. However, a case was reported by Special Task Force (STF) Agra(UP) in the month of August 2010 after they conducted a raid at Railway Diesel Installation (RDI) Kasganj. On 18-08-2010, seven numbers of road tank trucks were dispatched by M/S IOC from their plant at Mathura. These seven numbers of road tank trucks were received at RDI Kasganj on 19.08.2010. Two of these truck tankers were inside the RDI depot while one truck tanker was outside RDI, Kasganj when a team of special task force of Uttar Pradesh Police reached RDI/ Kasganj on 19.08.2010 and before the RDI staff could start testing of Diesel oil ( before decanting) and these were seized . STF reported that three truck tankers were filled with Kerosene and these were subsequently taken away by the STF. As per IOC report and check of samples at Izzatnagar diesel shed, the oil in the balance four tankers was found acceptable and these were decanted on 31.08.2010.

(c) Does not arise as the trucks had not been decanted. However, final assessment can only be done after the STF report.

(d)&(e) The case is under investigation by STF, Agra, (UP). Three railway officials were arrested by the STF on 20.08.2010 and placed under suspension by the Railways. FIR was lodged by STF in Kotwali Police Station Kasganj, District Kashiram Nagar. They were released from jail in November 2010. They have been issued Major Penalty charge sheet (SF-5) and have been posted on areas other than fuel.

(f) (i) The stock verification and inspection of RDIs is being undertaken by Railway officers four times in a year.

(ii) Instructions already exist for checking the seals and carrying out sample tests from each road tanker and/or tank wagon with water soluble paste before decanting. Further, samples from each storage tank are to be drawn at least once every month from the RDI to test for water contamination.